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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3430/2020

SAMYAK GANGWAL

..... Petitioner

Mr. Shyam Divan, Sr. Adv with Mr. Debopriyo Moulik, Mr. Govind Manoharan, Advs.

versus

Through:

CENTRAL PUBLIC INFORMATION OFFICER, PRIME	
MINISTERS OFFICE & ORS.	Respondent
Through:	Mr. Kirtiman Singh, CGSC with Mr.
	Waize Ali Noor and Ms. Vidhi Jain,
	Advs.
	Mr. Prashanto Chandra Sen, Sr. Adv.
	with Mr. Bharat Garg, Adv. for
	Intervenor.
	Mr. Rajat Nair and Mr. Dhruv Pande,
	Advs.

+ W.P.(C) 3134/2021 & CM APPL. 9512/2021, CM APPL. 21230/2022

SAMYAK GANGWAL

..... Petitioner

Through: Mr. Shyam Divan, Sr. Adv with Mr. Debopriyo Moulik, Mr. Govind Manoharan, Advs.

versus

UNION OF INDIA & ANR. Respondent Through: Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor and Ms. Vidhi Jain, Advs. Mr. Rajat Nair and Mr. Dhruv Pande, Advs.

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CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

<u>ORDER</u> 09.04.2024

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List on 23rd August, 2024.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

APRIL 9, 2024 N.Khanna

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